NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.111/252/HDB/2017
NAME OF THE COMPANY	Emani Prime Source Pvt Ltd
NAME OF THE PETITIONER(S)	Emani Prime Source Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMARSANGAM		Songam novem R	GAL
		gnail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
*			

Heard Mr.Naresh Kumar Sangam, learned counsel for the Petitioner and submits that filed an affidavit dated 18.11.2017 regarding the demonetarization issue and filed an affidavit dated 13.12.2017 regarding documents submitted to ROC manually. Orders Reserved.

Member (Technical)

Member (Judicial)